

**Monopoly in Import of Lino and Mono Machines by Calcutta Firms**

4200. SHRI JYOTIRMOY BOSU : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Lino-type Machinery Limited, 14 Madan Street, Calcutta-14 and the Mono-type Corporation Limited, 12 Government Place East, Calcutta-1 enjoy monopoly position in respect of the import of Lino-type and Mono-type machines needed for the printing industry ;

(b) the value of import licences given to each of the above companies for the import of Lino-type and Mono-type machines during the last three years ;

(c) the average import price of each of the above-mentioned machines ; and

(d) the average price (per machine) at which the machines were sold to the consumers during the period 1968-69 to 1970-71 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No but M/s. the Lino-Type Machinery Ltd., Calcutta and

Monotype Corporation Ltd., Calcutta are the sole selling agents in India for the Lino-type composing machines of U.K. and Italy and the Monotype composing machines from U. K., respectively.

(b) No import licences were issued to these companies but the licences amounting to the value given below were issued to actual users :-

*Lino-type Composing machines*

1968-69	1969-70	1970-71
Rs. 23.69 lakhs	Rs. 17.04 lakhs	Rs. 21.70 lakhs

*Monotype machines* (including Mono-type composition caster, Keyboards, Mono-type super casters etc.)

1968-69	1969-70	1970-71
Rs. 47.24 lakhs	Rs. 46.48 lakhs	Rs. 46.86 lakhs

(c) The c. i. f. value of a complete unit of Mono-type composing machine and that of Lino-type composing machine during the years 1968-69 to 1970-71 is given below :—

	1968-69	1969-70	1970-71
Monotype	Rs. 1,10,000	Rs. 1,10,000	Rs. 1,28,000
Lino-type	Rs. 1,10,000	Rs. 1,10,000 to Rs. 1,47,000 (depending upon the number of magazine with machines and the language).	Rs. 1,10,000 to Rs. 1,47,000 (depending upon the number of magazine with machines and the language).

(d) The c.i.f. value of the machines during the years 1968-69 to 1970-71 is given against (c) above. Information regarding the agency commission earned by the sole agents on the sale of the machines to actual users is not available.

**Unsatisfactory working of Telephone Exchanges at various Places in Uttar Pradesh**

4201. SHRI HARI SINGH : Will the Minister of COMMUNICATIONS be

pleased to state :

(a) whether the telephone holders of Dadri, Sikandrabad, Dankaur, Shiam Nagar Mandi in District Bulandshahr, Uttar Pradesh have got disconnected their telephone numbers as the Telephone Exchanges of these places were not working satisfactorily ; and

(b) the annual income through telephones of these Telephone Exchanges during 1969-70 ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) 13 telephone connections at Dadri, Sikandrabad, Dankaur, Siyana and Agarwal Mandi (there is no exchange as Shiam Nagar Mandi) were disconnected on account of non-payment of dues. Only 3 telephones were disconnected in these exchanges on subscribers requests out of which only one gave the reasons as telephone remaining faulty.

(b) Total revenue from the above exchanges during 1969-70 was Rs. 1,00,967.

**Direct Telephone Line between  
Bulandshahr and Delhi**

4202. SHRI HARI SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are intending to make direct telephone line from Bulandshahr of Uttar Pradesh to Delhi ; and

(b) if so, the time by which the direct dialling system will start operating ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) (a) and (b). No, Sir, not at present. Due to limited material resources, Government is planning direct dialling in a phased manner on the basis of trunk traffic between different exchanges.

The daily trunk traffic between Bulandshahr and Delhi for the present does not justify introduction of direct dialling facility. The Department is, however, constantly reviewing all routes. As and when the

traffic between Bulandshahr and Delhi builds up sufficiently, steps will be taken to introduce this facility on this route.

**Project Allowance To P&T Staff at  
Bhavanagar (Gujarat)**

4203. SHRI P. M. MEHTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Project Allowance is given all the Central Government employees where a Project is undertaken ;

(b) if so, whether the staff working in the Posts and Telegraphs Department at Bhavanagar (Gujarat) have not been allowed to draw the Project Allowance ;

(c) if so, the reasons therefore ; and

(d) the action proposed to be taken in the matter ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) No. Project allowance is not allowed if the Project is located in a municipal area of a classified city and also if project allowance is not sanctioned by the Project authorities for all their staff.

(b) P&T staff at Bhavanagar have not been allowed to draw Project Allowance.

(c) Bhavanagar is a municipal area and a classified city.

(d) Does not arise.

**Forest Cruiser devised by Central  
Scientific Instruments Organi-  
sation, Chandigarh.**

4204. SHRI B. R. SHUKLA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether forest cruiser, an instrument for surveying forests, has been devised by the Central Scientific Instruments Organisation, Chandigarh ;

(b) if so, the steps taken to manufacture such instruments on an adequate scale ; and